

**Funds under Sarva Shiksha Abhiyan to Jammu and Kashmir**

2659. MIR MOHAMMAD FAYAZ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount sanctioned under Sarva Shiksha Abhiyan (SSA) to different States including Jammu and Kashmir during last three years, year-wise and State-wise; and

(b) whether more funds would be sanctioned under this scheme, if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The State-wise details of fund released under Sarva Shiksha Abhiyan (SSA) to the States and UTs including Jammu and Kashmir during last three years are given in the Statement (*See* below).

(b) The Central Government has launched an Integrated scheme for school education named as Samagra Shiksha *w.e.f.* 2018-19 and Sarva Shiksha Abhiyan (SSA) along with Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Centrally Sponsored Scheme on Teacher Education (CSSTE) the three erstwhile Centrally Sponsored Schemes have been subsumed under Samagra Shiksha. The common objectives of the erstwhile Schemes were to enhance access, to promote equity through the inclusion of disadvantaged groups and weaker sections and to improve the quality of education. Further, the new Samagra Shiksha scheme also envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education for all. Funds under the Samagra Shiksha Scheme are approved by the Project Approval Board (PAB) based on the Annual Work Plan and Budget submitted by the States and UTs, as per norms of the scheme.

**Statement**

*State-wise details of fund released during last three years under Sarva Shiksha Abhiyan*

(₹ in lakh)

Sl.No.	States/UTs	2015-16	2016-17	2017-18
1.	Andaman and Nicobar Islands	359.46	479.14	1945.53
2.	Andhra Pradesh	66810.81	63302.18	70431.00
3.	Arunachal Pradesh	18179.44	19956.64	23022.07
4.	Assam	100464.64	87652.30	123584.00
5.	Bihar	251557.33	270688.44	255797.00

Sl.No.	States/UTs	2015-16	2016-17	2017-18
6.	Chandigarh	3521.81	3333.55	9265.50
7.	Chhattisgarh	62219.70	59262.77	67477.00
8.	D&N Haveli	594.91	1068.38	5476.54
9.	Daman And Diu	78.38	300.00	1038.57
10.	Delhi	7293.80	8306.19	10976.90
11.	Goa	813.58	869.11	862.60
12.	Gujarat	61563.82	77740.50	65046.00
13.	Haryana	34501.21	32000.88	36355.00
14.	Himachal Pradesh	12139.13	12825.46	30874.00
15.	Jammu and Kashmir	129980.55	107250.05	153797.98
16.	Jharkhand	55863.31	50945.73	58984.54
17.	Karnataka	41759.33	54495.50	54881.99
18.	Kerala	12858.86	11316.74	13680.00
19.	Lakshadweep	139.87	239.87	406.52
20.	Madhya Pradesh	160197.85	154455.09	173814.00
21.	Maharashtra	41225.28	60369.65	64232.00
22.	Manipur	18355.46	4405.31	18377.00
23.	Meghalaya	16626.96	20067.00	33579.50
24.	Mizoram	9437.51	10934.31	12000.33
25.	Nagaland	8739.53	10725.34	11717.00
26.	Odisha	82081.65	70423.00	86612.00
27.	Puducherry	583.14	304.68	622.73
28.	Punjab	30003.82	30002.69	31665.00
29.	Rajasthan	193462.09	182578.48	198973.00
30.	Sikkim	4054.36	3479.24	5684.35
31.	Tamil Nadu	82111.73	82111.30	86644.00
32.	Telangana	21776.01	41776.09	44244.72
33.	Tripura	16956.97	19190.95	20220.38
34.	Uttar Pradesh	505434.30	505433.99	424980.68
35.	Uttarakhand	22588.40	25268.98	62499.00
36.	West Bengal	84679.41	82185.32	89657.00
	TOTAL	2159014.41	2165744.85	2349425.43